

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1509  
ANSWERED ON MONDAY, 09<sup>TH</sup> FEBRUARY 2026  
MAGHA 20, 1947 (SAKA)**

**MCA-21 PORTAL FILINGS**

**QUESTION**

**1509. SHRI THIRU ARUN NEHRU:**

**WILL THE MINISTER OF CORPORATE AFFAIRS BE PLEASED TO STATE:**

- (a) the district-wise number of companies registered in Tamil Nadu so far;**
- (b) the details of the MCA-21 portal filings pendency status and compliance rates, district-wise, particularly for MSME-dominated districts;**
- (c) the Insolvency and Bankruptcy Code (IBC) cases filed, admitted and successfully resolved in Tamil Nadu, district-wise;**
- (d) the Fast Track Special Courts operational for commercial disputes in major districts; and**
- (e) the effectiveness of the single window clearance system through MCA integration with State investment promotion agencies?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS;  
MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND  
HIGHWAYS**

**(SHRI HARSH MALHOTRA)**

- (a)The district-wise number of companies registered in Tamil Nadu are at Annexure-I.**
- (b)The details of the MCA-21 portal filings pendency status and compliance rates, district-wise are at Annexure-II. Further, the MCA-21 portal does not have a field which captures data of MSME dominated districts.**

**(c)Details of district-wise data is not maintained by Insolvency and Bankruptcy Board of India (IBBI). However, the details of cases admitted and resolved by NCLT, Chennai Bench, as on 31/12/2025, is as under:-**

| <b>NCLT Bench</b> | <b>Cases admitted</b> | <b>Cases resolved</b> |
|-------------------|-----------------------|-----------------------|
| <b>Chennai</b>    | <b>854</b>            | <b>99</b>             |

**(d)Ministry of Corporate Affairs is concerned with administration of the Companies Act, 2013 & Limited Liability Partnership (LLP) Act, 2008, accordingly no such information in respect of Fast Track Special Courts operational for commercial disputes is maintained.**

**(e) At present there is no single window clearance system with State investment promotion agencies.**

**\*\*\*\*\***

**Annexure-I****In reply to Part (a) of Lok Sabha Unstarred Question No. 1509**

| <b>Sl. No</b> | <b>District Name</b> | <b>Count as on 31.12.2025</b> |
|---------------|----------------------|-------------------------------|
| 1.            | Ariyalur             | 56                            |
| 2.            | Chennai &            | 98037                         |
| 3.            | Chengalpattu *       |                               |
| 4.            | Coimbatore           | 24402                         |
| 5.            | Cuddalore            | 1424                          |
| 6.            | Dharmapuri           | 807                           |
| 7.            | Dindigul             | 1468                          |
| 8.            | Erode                | 3714                          |
| 9.            | Kallakurichi         | 1                             |
| 10.           | Kancheepuram         | 13972                         |
| 11.           | Kanniyakumari        | 2751                          |
| 12.           | Karur                | 940                           |
| 13.           | Krishnagiri          | 2136                          |
| 14.           | Madurai              | 5449                          |
| 15.           | Nagapattinam &       | 598                           |
| 16.           | Mayiladuthurai **    |                               |
| 17.           | Namakkal             | 1800                          |
| 18.           | The Nilgiris         | 864                           |
| 19.           | Perambalur           | 289                           |
| 20.           | Pudukkottai          | 554                           |
| 21.           | Ramanathapuram       | 461                           |
| 22.           | Salem                | 3762                          |
| 23.           | Sivaganga            | 623                           |
| 24.           | Thanjavur            | 1964                          |
| 25.           | Theni                | 692                           |
| 26.           | Tiruvallur           | 7587                          |
| 27.           | Tiruvannamalai       | 734                           |
| 28.           | Tiruvarur            | 435                           |
| 29.           | Thoothukudi          | 1703                          |
| 30.           | Tiruchirappalli      | 3593                          |
| 31.           | Tirunelveli          | 2512                          |
| 32.           | Tenkasi ***          |                               |
| 33.           | Tiruppur             | 06                            |
| 34.           | Vellore              | 2496                          |
| 35.           | Ranipet ****         |                               |

|            |                     |             |
|------------|---------------------|-------------|
| <b>36.</b> | <b>Tirupattur</b>   |             |
| <b>37.</b> | <b>Viluppuram</b>   | <b>1023</b> |
| <b>38.</b> | <b>Virudhunagar</b> | <b>1782</b> |

**\* Companies Incorporated in Chennai District includes companies in Chengalpattu also**

**\*\* Companies Incorporated in Nagapattinam District includes companies in Mayiladuthurai.**

**\*\*\* Companies Incorporated in Tirunelveli District includes companies in Tenkasi.**

**\*\*\*\* Companies Incorporated in Vellore District includes companies in Ranipet and Tirupattur**

**\*\*\*\*\***

**Annexure-II****In reply to Part (b) of Lok Sabha Unstarred Question No. 1509**

| <b>Sl. No.</b> | <b>Name of district</b>                     | <b>Compliance rate for Form MGT 7/7A filed as on 31.12.2025 in percentage #</b> | <b>Compliance rate for Form AOC-4 filed as on 31.12.2025 in percentage#</b> |
|----------------|---|---|---|
| <b>1.</b>      | <b>Ariyalur</b>                             | <b>66.67</b>  | <b>66.67</b>  |
| <b>2.</b>      | <b>Chennai &amp; Chengalpattu *</b>         | <b>22.65</b>  | <b>20.49</b>  |
| <b>3.</b>      |   |   |   |
| <b>4.</b>      | <b>Coimbatore</b>                           | <b>31.85</b>  | <b>29.99</b>  |
| <b>5.</b>      | <b>Cuddalore</b>                            | <b>21.05</b>  | <b>20.46</b>  |
| <b>6.</b>      | <b>Dharmapuri</b>                           | <b>18.84</b>  | <b>19.45</b>  |
| <b>7.</b>      | <b>Dindigul</b>                             | <b>29.04</b>  | <b>28.10</b>  |
| <b>8.</b>      | <b>Erode</b>                                | <b>31.43</b>  | <b>29.90</b>  |
| <b>9.</b>      | <b>Kallakurichi</b>                         | <b>100.00</b>   | <b>100.00</b>   |
| <b>10.</b>     | <b>Kancheepuram</b>                         | <b>52.67</b>  | <b>47.90</b>  |
| <b>11.</b>     | <b>Kanniyakumari</b>                        | <b>24.84</b>  | <b>25.44</b>  |
| <b>12.</b>     | <b>Karur</b>                                | <b>44.08</b>  | <b>42.94</b>  |
| <b>13.</b>     | <b>Krishnagiri</b>                          | <b>34.11</b>  | <b>31.43</b>  |
| <b>14.</b>     | <b>Madurai</b>                              | <b>25.64</b>  | <b>24.52</b>  |
| <b>15.</b>     | <b>Nagapattinam &amp; Mayiladuthurai **</b> | <b>23.98</b>  | <b>22.42</b>  |
| <b>16.</b>     |   |   |   |
| <b>17.</b>     | <b>Namakkal</b>                             | <b>36.13</b>  | <b>34.76</b>  |
| <b>18.</b>     | <b>The Nilgiris</b>                         | <b>23.78</b>  | <b>24.57</b>  |
| <b>19.</b>     | <b>Perambalur</b>                           | <b>25.00</b>  | <b>26.25</b>  |
| <b>20.</b>     | <b>Pudukkottai</b>                          | <b>32.68</b>  | <b>31.22</b>  |
| <b>21.</b>     | <b>Ramanathapuram</b>                       | <b>29.62</b>  | <b>28.74</b>  |

|     |                 |       |       |
|-----|-----------------|-------|-------|
| 22. | Salem           | 25.77 | 24.95 |
| 23. | Sivaganga       | 33.19 | 32.35 |
| 24. | Thanjavur       | 24.47 | 24.41 |
| 25. | Theni           | 36.06 | 35.32 |
| 26. | Tiruvallur      | 52.86 | 50.13 |
| 27. | Tiruvannamalai  | 34.96 | 34.80 |
| 28. | Tiruvarur       | 27.90 | 27.07 |
| 29. | Thoothukudi     | 36.60 | 34.72 |
| 30. | Tiruchirappalli | 31.53 | 19.33 |
| 31. | Tirunelveli &   |       |       |
| 32. | Tenkasi ***     | 28.21 | 27.57 |
| 33. | Tiruppur        | 50.00 | 50.00 |
| 34. | Vellore         |       |       |
| 35. | Ranipet ****    |       |       |
| 36. | Tirupattur      | 23.59 | 23.06 |
| 37. | Viluppuram      | 32.35 | 31.60 |
| 38. | Virudhunagar    | 27.20 | 25.57 |

**# The compliance rate is of all companies registered up to 31.3.2024.**

**\* Companies Incorporated in Chennai District includes companies in Chengalpattu also**

**\*\* Companies Incorporated in Nagapattinam District includes companies in Mayiladuthurai.**

**\*\*\* Companies Incorporated in Tirunelveli District includes companies in Tenkasi.**

**\*\*\*\* Companies Incorporated in Vellore District includes companies in Ranipet and Tirupattur**

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**(f) agencies The Single window clearance system introduced through MCA integration includes introduction of e-Form SPICe+ along with a linked form called AGILE PRO-S for providing different services at one place such as Name Reservation, Incorporation, Allotment of PAN, TAN, DIN, EPFO Registration, ESIC Registration, GST number, opening of Bank Account etc. at the time of incorporation of company to start the business immediately. Similarly, new e-Form FiLLiP (Form for incorporation of Limited Liability Partnership) was introduced for providing such services.**